CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 444/2018 in O.A. No. 3822/2017

The 7th day of December, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

- 1. Ritesh Kumar Srivastava (Aged about 39 years)
 S/o Shri Jagdish Saran,
 Assistant Loco Pilot (Goods)
 Group 'C' RAC
 (Under DRM Moradabad).
- 2. Hemant Upadhyaya
 (Aged about 39 years)
 S/o Shri R. Upadhyaya,
 Assistant Loco Pilot (Goods)
 Group 'C' Hapur
 (Under SS Hapur, Northern Railway).
- Jitender Kumar
 (Aged about 40 years),
 S/o Shri R. Kali Ram Singh,
 Loco Shed Laksar (MB)
 Group 'C'
 R/o 114, Laddhawala Muzaffar Nagar (U.P.).
- Mukesh Rathor
 (Aged about 35 years),
 S/o Shri Muneem Rathor,
 Loco Pilot (Goods) Group 'C'
 Loco Lobby Balamu, Northern Railway Balamu.
- 5. Ajay Kumar Pal
 (Aged about 37 years),
 S/o Shri Pitam Singh,
 Loco Pilot (Goods) Group 'C'
 Loco Shed, Laksar. ... Petitioners

(By Advocate : Shri H.K. Bajpai for Mrs. Meenu Mainee)

1. Shri Vishwesh Chaube General Manager,

Northern Railway,

Baroda House, New Delhi.

2. Shri A.K. Singhal

Divisional Railway Manager,

Northern Railway,

Moradabad.

.. Respondents

(By Advocate: Shri V.S.R. Krishna with Shri A.K. Srivastava)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the respondents, produced a letter dated 01.02.2018, whereunder the respondents stated that after considering the objections of the employees, the seniority list was finalised and a copy of the same is also furnished to the petitioners' counsel today.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioners are at liberty to avail their remedies, if they are still aggrieved by the orders now passed by the respondents, in accordance with law. No costs.

(ARADHANA JOHRI) Member (A)

(V. AJAY KUMAR) Member (J)

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